

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO. 14 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE N.S.SANJAY GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>PRONOUNCEMENT OF JUDGEMENT / ORDER</u>			
1	MFA 201243/2014 (MV, I) -	SUDHIRSINGH R VIJAPUR	S S ASPALLI FOR R2 V/O DATED 07/08/19 & 30/08/19 NEEDFUL NOT DONE IN R/O R1 ON OR BEFORE 06/09/19
<u>FURTHER CONSIDERATION</u>			
2	WP 226208/2020 (S, RES) (HEARD IN PART) (STATEMENT OF OBJECTIONS OF R1 PALCED BELOW) (DATE)	RAVI B PATIL	AGA FOR R1 (MA NOT FILED) MAHANTESH PATIL FOR R2 & R3

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